

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2226  
ANSWERED ON:02.12.2009  
INDUS WATER DISPUTE  
Ahir Shri Hansraj Gangaram

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether India and Pakistan has held any meeting on Indus water dispute during the last three years and the current year;
- (b) if so, the outcome thereof; and
- (c) the progress made in this regard so far?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) to (c) With the signing of the Indus Waters Treaty 1960, the Indus water dispute came to an end, with India having been given the unrestricted use of the waters of the rivers Ravi, Beas, Sutlej along with their tributaries and Pakistan largely having been given the unrestricted use of the waters of the rivers Indus, Jhelum and Chenab along with their tributaries, except for uses by India as specified. Under the provisions of the Treaty, meetings of the Permanent Indus Commission were held during the last three years and the current year, wherein issues arising between the two sides during the course of the implementation of the Treaty were discussed. Both sides exchanged their views with a view to resolve the issues.